

duction of the Demands and contingent Bill . . .

**Shri Hari Vishnu Kamath** (Hoshan-gabad): Only introduction.

**Mr. Deputy-Speaker:** There will be no discussion.

**श्री बागड़ी (हिसार) :** उपाध्यक्ष महोदय, साढ़े चार बजे चले हैं। साढ़े चार बजे होम मिनिस्टर साहब को पानीपत के दुःखद कांड के बारे में स्टेटमेंट देना था। अब यह दोनों घ्राइटम्स कल कर लिये जायें।

**Mr. Deputy-Speaker:** All right. Let us hear the Home Minister.

16.44 hrs.

STATEMENT RE: INCIDENT AT PANIPAT

**The Minister of Home Affairs (Shri Nanda):** Mr. Deputy-Speaker, as I stand before you and before the hon. Members of this House, my mind is haunted by the thought of the three martyrs . . .

**An hon. Member:** Four.

**Shri Nanda:** brave sons of the soil of India who met their death in circumstances ghastly beyond world. If we could imagine the last moments of their agony, the harrowing experience when their breath was being extinguished by the fumes and smoke in a godown, from which the dead bodies were recovered after the debris had been removed. Death will overtake everyone of us. But such death is a heart-rending tragedy in the extreme. There can be no words to give expression to the poignancy of our feelings and the anguish of our souls.

We, all of us should express our deep sympathy and send our condolences to the bereaved families. And we have to tell them that in their overwhelming grief all of us share.

I have with me a statement from the Government of Punjab regarding the facts about this tragedy.

**Shri U. M. Trivedi** (Mandsaur): You are not mentioning about the boy.

**Shri Nanda:** According to a report received from the Government of Punjab, at about 2.30 PM. on 15.3.1966 a procession of about 500 persons including Jan Sangh workers and students was moving towards the Police Station Panipat en route to Purana-kila ground to hold a meeting there. As the procession was in defiance of prohibitory orders under Section 144 Cr. P.C., it was asked to disperse. It refused and started shouting provocative slogans and hurling brick-bats. As the procession was becoming unruly, the Sub Divisional Magistrate ordered the use of tear smoke. As even the use of tear smoke did not have the desired effect, firing was resorted to. The mob thereafter dispersed at about 3.30 P. M. one person was injured as the result of the firing. He was taken to hospital where he died subsequently.

**Shri U. M. Trivedi:** Did he die before that?

**Shri Nanda:** While this person was being taken to hospital, he was followed by a procession of about 1000 persons. This procession was also shouting provocative slogans. Apprehending danger from the mob, Diwan Chand Kakkar, a prominent Congress worker ran into his shop. Two more persons Kranti Kumar and Sant Ram Lamba who were also congressmen followed him for protection against the mob. The processionists set fire to the shop after sprinkling petrol on it.

**Some hon. Members:** Shame.

**Shri Nanda:** When the debris was searched, the bodies of these three persons were found. In this connection, seven persons have been arrested.

[Shri Nanda]

Sir, this most reprehensible incident is not an isolated act. In the past few weeks the time and the energy of the House have been devoted on several occasions to matters arising out of large scale violence in different parts of the country. The time has come for all of us to ponder seriously over unhealthy trends which are developing and assuming menacing proportions. No democratic Government would like to use force against the citizens but at the same time it must be clear to everyone that no Government can abdicate its responsibility of protecting life and property.

**Shri D. C. Sharma** (Gurdaspur): What have you done so far?

**Shri Nanda:** Preservation of public order is a sacred task and I want to say here and now that this Government will not flinch from any action, howsoever unpleasant it might be, to stamp out violence, hooliganism and rowdiness which are not only marring the fair name of the country but are putting in serious jeopardy the precious structure of democratic freedoms as well.

**Shri D. C. Sharma:** Only words.

**Shri Nanda:** Punjab Government have already taken a series of steps to deal with those groups and persons who are indulging in this insensate violence, and I can assure the House that the sternest possible action will be taken against these anti-social elements.

There is, however, Sir, one important aspect to which I feel it my duty to draw the attention of the House. It is not enough on the part of political parties and leaders of public opinion to profess faith in peaceful and constitutional ways of action in a democratic society. They have to realise, and not only realise but express through the kind of action they organise, the dangers inherent in arousing passions of the population whose

irrational manifestation they are unable to control. The moral guilt of the loss of valuable lives and the destruction of property lies squarely on those who feed the masses on a vicious kind of propaganda. The responsibility of all political parties in this respect is clear and compelling. Not merely by passing resolutions or issuing statements criticising violence, but also by purposefully avoiding exploitation of issues with emotional overtones, they must cooperate with Government in ensuring the proper functioning of the democratic system in the country.

I would, therefore, Sir, appeal to all sections of the House, and particularly the opposition parties not to encourage, by word or deed, actions which have the possibilities of violence. I have to say one word more, Sir. This dastardly and heinous crime has for us a painful lesson. It is for us here a warning. It is possible to ignite the spark in a moment and to consign to flames a whole place. Maybe, at that moment, nothing can be done about it. But behind the hand which started the fire, there was a mind which had been poisoned for days, weeks and months . . . (An hon. Member: Years) which provided the impulse to the hand for that atrocious act.

**Shri D. C. Sharma:** What was the Government doing?

**Shri Nanda:** We have to deal with the dark and subterranean forces. It is for all of us to combat the evil of these sinister forces. We have to make a beginning, here in this House. If a Member of the House says anything which has the semblance of the advocacy of violence, it has vast consequences. It has a large multiplier effect. What we sow here, people have to reap in the streets. Therefore, everything possible has to be done to see that a bad example is not set here. We have to fight this battle for India, for the soul of India, for its freedom and

for its integrity and we have to start here and also in the homes, institutions and schools and everywhere because what faces us now is not a question of the breakdown of administration in a State. What we are confronted with is the danger of the breakdown of the social and political system. It is in the setting we have to see this problem. Government will take and has been taking stern action.

**Shri Hari Vishnu Kamath** (Hoshan-gabad): Very late always.

**Shri Nanda**: It does not come in very well from those who any time action is taken start blaming the Government. . . (Interruptions.) This is a solemn occasion and I do not want to spoil it by political bickerings. I want to make an appeal. We have to join together in ensuring that such heinous things which had happened do not disfigure the pages of history of this country in the future.

**श्री रामसेवक षादव** (बाराबंकी) : लुधियाना में जो घटना हुई है, हम उस के बारे में श्री गृह मंत्री से मुनना चाहते हैं ।

**श्री उ० भू० त्रिवेदी** : उपाध्यक्ष महोदय, इस सदन में किसी भी सदस्य की हमदर्दी इस बात के साथ नहीं हो सकती है कि किसी को मारा जाये या ज़िन्दा जलाया जाये । इस बारे में कोई दो रायें नहीं हो सकती हैं । लेकिन यह आशा ज़रूर की जाती थी कि गृह मंत्री इस सदन में सच बात कहें । उन्होंने ऐसी शलत बात कह दी कि पुलिस की गोली से एक लड़के को चोट पहुँची, उस को अस्पताल ले जाया गया और वहाँ पर वह मर गया । उन के मुँह से यह सच बात नहीं निकल सकी कि उस लड़के को गोली मारी गई, वह मर गया और उस की लाश को अस्पताल से जाया गया । अगर वह यह बात कहते, तो लोगों को विश्वास होना कि वह सच बात कह रहे हैं । उन्होंने सच और झूठ को मिला कर जो कुछ कहा है, वह शलत है । उन को

सच बात कहनी चाहिए थी । किसी को भी यह सोचने का अवसर नहीं मिलना चाहिए कि गृह मंत्री के द्वारा इस हाँउस में शलत बात कही गई है । मैं यह उम्मीद करता हूँ कि गृह मंत्री ऐसी आपत्तिजनक बातें नहीं कहेंगे ।

**श्री रामेश्वरानन्द** (करनाल) : उपाध्यक्ष महोदय, . . . (अव्यवधान)

**Shri Hanumanthaiya** (Bangalore City): Sir, on a point of order. May I make a very humble appeal to my hon. friends on this side of the House? Now, it is a moment of sorrow, not a moment for bickerings. In Punjab, most of the places are on fire, not only places, but the hearts and minds. As the Home Minister very wisely appealed, let us not add to that fire. In fact the Home Minister and the Government of India are too anxious to settle these matters at informal meetings. I beg of them not to raise any controversy, not to further aggravate the troubles that already afflict the country. I appeal to you not to allow any more speeches or remarks on this issue.

**श्री रामेश्वरानन्द** : उपाध्यक्ष महोदय, मेरा निवेदन मुन लें ।

**उपाध्यक्ष महोदय** : कृपा कर के माननीय सदस्य बँठ जायें ।

**श्री रामेश्वरानन्द** : यह घटना मेरे चुनाव-क्षेत्र में हुई है, इसलिए आप मेरा निवेदन अवश्य मुन ।

**Mr. Deputy-Speaker**: Order, order. Please sit down. I would appeal to all Members on either side not to aggravate the situation. Let us not by asking questions or by doing anything try to aggravate the situation. We should try to pour oil over troubled waters. I along with the Home Minister would appeal to the House to lend every hand to bring about a calmer situation and bring peace to Punjab and to the rest of the country.

Some hon. Members: We all agree.

**Mr. Deputy-Speaker:** I would request everyone of you not to ask any questions which would not help the situation.

**Shri Hem Barua (Gauhati):** One question, Sir.

**Mr. Deputy-Speaker:** No, please.

**Shri Ranga (Chittoor):** I rose to appeal to you and others. But you did not give me an opportunity. I wanted to say a few words, but even that, you did not allow. Then what should I do? Let me only say a few words.

**Mr. Deputy-Speaker:** I would not allow questions.

**श्री मधु लिमये (मुंबई) :** यह कैसे हो सकता है ?

**श्री हुकम चन्द कछवाय (देवास) :** पुलिस की धोर से लोगों पर गोली चलाई जाती है और यहाँ पर धाप सवाल नहीं पूछने देते हैं ।

**श्री भबु लिमये :** जिन सदस्यों ने काम-रोको प्रस्ताव दिया है, उन को मौका दिया जाये ।

**Mr. Deputy-Speaker:** Order, order.

**Shri Ranga:** Sir, you do not want to allow any questions. You do not want to allow us to make any statement. You allowed the Home Minister not only to express sorrow and sympathy in regard to those horrible deaths that have taken place as a result of those disturbances but to give homilies. We are all feeling the same sympathy. We are also shocked. But my hon. friend the Home Minister had not contented himself with that. He gave a big homily and drew a lesson from all the things that have happened. Then he gave us abjurations, threats, all sorts of

things, and you do not want me to say anything. Though I am the leader of my party here, you do not want me to say anything at all. All right; you have your own way.

But I can only say this. (*Interruption*).

Some hon. Members rose—

**श्री मधु लिमये :** उनको बोलने तो दीजिये ।

**Shri Ranga:** I am extremely sorry and unhappy, and I am sure every one of the Members on this side, the Opposition, has feelings of sorrow and feels sorrowful over what has happened in regard to those three martyrs to our social unrest. This is happening, it is likely to happen. My hon. friend the Home Minister says we should consider the consequences of what we say here and what we do here, in the larger context of the whole of the nation and the national affairs. We are fully aware of that. I do not know why he thought that he has a higher sense of responsibility just because he is fated to be the Minister of Home Affairs than anyone of us here. Anyhow, it is within his right to appeal to us, as it is within my right also to appeal to you and to him. But why he should stand up and give us his homily, I do not know.

One thing is clear. Things are not well in this country. Who is responsible? My hon. friend seems to think in a vicarious manner that the Opposition is responsible to a larger extent. But, to a larger extent and more principally the Government is responsible. I am not bringing in the question of the ruling party. No. The Government is responsible.

**Shri Radhelal Vyas (Ujjain):** On a point of order.

**Shri Ranga:** I am not going to stand in your way.

**Shri Radhelal Vyas:** The point of order is this. The Home Minister has

made a statement. How can any Member be allowed to make a speech? The hon. Member is making a speech on it. Further speeches are not allowed. He can ask for any information; but he is making a speech. It should not be allowed. That is the point of order. (*Interruption*).

**Mr. Deputy-Speaker:** Order, order.

**Shri D. C. Sharma:** You are not giving the opportunity to me to say a few words. I am coming from Punjab.

**Shri Sheo Narain (Bansi):** We should get some time to put at least some questions. That opportunity is not given to us, but the hon. Member over there is making a speech. Never before after we achieved freedom had there been four adjournment motions within one month of a session. It has taken place now. Is it our fault?

**Some hon. Members:** Yes.

**Shri Ranga:** If you say 'yes' with a due sense of responsibility, I have no objection. I hope those on the Treasury Benches do not agree. For any quarrel, dispute or debate, there are always two parties. That government has so much greater responsibility when 500 people gathered there, according to his own information, and they were going in a procession. (*Interruptions*).

**Mr. Deputy-Speaker:** I will allow them. I have called Mr. Ranga.

**Shri S. M. Banerjee (Kanpur):** You cannot take action against them because you belong to the ruling party. (*Interruptions*).

**Shri Ranga:** I have very many things to say, but I do not think it is necessary for me to say anything more than express my sympathy and condolences also to the bereaved families. I was shocked and amazed by the statement of my hon. friend. I do not wish to prolong this; it is a miserable experience for him and for me; more so for me.

Standing as I am here, after having been their partner in fighting for our freedom, I am now witnessing all these things.

**श्री बिभूति मिश्र (मॉन्टारो) :** किस को ये उपदेश दे रहे हैं? उपदेश देना हम भी जानते हैं।

**Shri Ranga:** The time has come for the government to make a heart-searching to see whether they are capable of providing enough, decent, satisfactory, soulful leadership to this country, and whether it is not because of the inadequate leadership that all these things are happening. Let them think about it—we would also think about it—and realise the responsibility.

**Mr. Deputy-Speaker:** Shri D. C. Sharma.

**Shri Kapur Singh (Ludhiana):** We are the persons concerned primarily with this.

**Mr. Deputy-Speaker:** Your leader has spoken.

**Shri Kapur Singh:** Yes, but I come from Punjab. (*Interruptions*).

**श्री हुकम चन्द कच्छाय :** उनको चुप कराइये जो चिल्ला रहे हैं।

**श्री रामसेवक दावब :** किसी कांप्रेसो को भी निकालें तो पता चले।

**Shri D. C. Sharma:** Everybody would be in agreement with the sentiments expressed by the Home Minister. There is no doubt about that. I think a tragedy like this is unprecedented not only in the history of Punjab and India, but in the history of the whole world. We have heard of people who have immolated themselves. I know the threat of self-immolation carries great weight in this country and other countries also. But I have yet to come across any instance in any country where people have been shut in a room, kerosene

[Shri D. C. Sharma]

oil has been poured upon them and they have been burnt to death.

**An hon. Member:** It is a shame for those who allowed it.

**Shri D. C. Sharma:** What pains me most is this that it is becoming an ever-continuous process. What happened at Panipat is being repeated in Ludhiana; what is being repeated in Ludhiana may be repeated in other places. I want to ask one question: Is the nation going to live upon the homilies that are being given, on the beautifully-worded statements prepared by the Secretary of this Ministry or that Ministry? Is this nation going to live upon the communique that will be issued? That will mean something or perhaps nothing. And I want to ask the question. How is law and order going to be restored in the Punjab?

**An hon. Member:** In the whole country.

**Shri D. C. Sharma:** How is law and order going to be maintained in the whole country? I do not want to talk in terms of the country now. I want to ask, Sir, how is the Punjabi going to breathe freely and without hindrance, without restraint and without the sword of death always hanging over his head? What are we doing about that? That is the question that should have been answered. On the other hand, the hon. Home Minister has given us a beautiful essay. We are happy about that essay. I am a teacher. I am used to reading such essays. I will give very high marks for this essay. But we do not want such essays at this time. We want deliberate action, calculated action, we want action which will not end today or tomorrow but action which will bring peace not only in the Punjab but in the whole country. I say, Sir, it is not only Punjab that is under fire. Tomorrow Delhi will be on fire and day-after-tomorrow Uttar Pradesh will be on fire. This fire will spread like a conflagration over all the States of India.

Therefore, I want to make an appeal to the Prime Minister. I do not have any faith in other persons. I want to make an appeal to the Prime Minister of India, a noble lady, the inheritor of noble traditions and noble policies. I want to make an appeal to her to get up and say to us that this will not occur in other States of India and that Indians will be able to live freely without fear, without intimidations and without any kind of violence. I want her to make this statement. These Ministers come and go. I know how some of them who adorn the treasury benches have created this trouble. I do not want to take their names. They have adorned the Treasury Benches. I do not want to say anything about them. They are holding very high positions.

**श्री जगदेव सिंह सिद्धान्ती (मज्जर) :**

सब पर आप यह इल्जाम नहीं लगा सकते हैं।

**Shri D. C. Sharma:** But I appeal to this noble lady to get up and give hope to the people, give courage to the people and give everything necessary by which they can live.

**श्री जगदेव सिंह सिद्धान्ती :** हमारे इलाके का मामला है हमें जरूर बोलने दीजिये। बाहर के, बंगाल और गुजरात के बोल रहे हैं। हमें भी मौका दीजिये।

**श्री रामेश्वरानन्द :** मझे भी मुन जें, उपाध्याय महोदय।

**Shri H. N. Mukerjee** (Calcutta Central): Sir, Professor Ranga has spoken in a manner which was representative of the feelings of most of us. I wish to add that when this morning I was, at least, partially responsible for securing that the Home Minister should come before the House and give us some details about the calamity which has taken place, I had no idea that a solemn and sorrowful occasion would be turned by the Home Minister into an opportunity for pronouncing the kind of homily which he is making in such large numbers that an anthology of

them could be very easily prepared. It is a cruel shame that in our country today there are miscreants who do such dastardly things as burning fellow human beings to death, and it is also a cruel shame that they appear to get away with it.

It is a terrible thing to remember. When the Chauri Chaura incident happened and some policemen were burnt to death Gandhiji had said that Swaraj was stinking in his nostrils. This is the kind of thing which stinks in our nostrils. We all want.....  
(Interruptions).

**Shri A. P. Sharma (Buxar):** To whom are all these sermons?

**Mr. Deputy-Speaker:** Order, order.

**Shri H. N. Mukerjee:** I do not know why the hon. Members here get excited about the responsibility as if I am asking for punishment to be meted out to a particular person who is over there or anywhere else. It is not that. What I feel shame about is that the Government of the country, at the Centre or the States, has failed in securing conditions where such dastardly crimes, which in no part of the country are countenanced, do not happen in the way they have happened. That is not what we wanted to hear from Shri Nanda about. We all wanted to be told about the circumstances in which this crime took place and the steps which Government are taking in order to prevent such crimes taking place in the future.

But he took the opportunity of saying other things which have very serious implications—it has gone on record—which is why we have to say certain things. He says that we should feel anguish and sorrow, which we do. We feel sorrow as much, as if not more than, what Shri Nanda does in regard to this matter. Some of us personally have been looking forward to the reconstruction of Punjab on a more rational and popular basis. And when I see this kind of criminal dastardliness, passing muster from day to day, I

feel sorrower than I can express in words. We have much more sorrow than Shri Nanda conceivably has over the death of these martyrs who have had to embrace this kind of utmost insufferable annihilation. But he has gone out of his way, to give a ponderous homily to us. He has gone out of his way to ask us to behave; he has said that by implication. As Shri Ranga has pointed out very capably and very relevantly, he has gone out of his way quite gratuitously in order to mar the solemnity of this evening's occasion. He has gone out of his way to say by implication that some Members of this House, by word or deed, gave connivance to actions of the dastardly sort which he has quoted from Panipat. This is not playing positive, this is not playing in a sportsman-like manner, this is not cricket, this is hitting below the belt.

If Shri Nanda wants us, on this side of the House, any of us, any section of us, to give an omnibus undertaking to him that we shall not be standing with our people when they are in suffering, in anguish, in agony and when they in their anger rise in upsurge, we shall not stand with them but shall be dancing attendance with the authorities which justify, with the arguments which the authorities always bring forward to support all that action they undertake, he will never have that undertaking from any part of our population which is self-respecting; he will never have that kind of undertaking. Nor even the British under the worst days of imperialist rule could take from our people who were fighting for freedom the kind of undertaking, implicit or explicit, in order not to stand by the side of our people. When there was the Mopla Revolt and certain other things took place even after, even Gandhiji with all his peculiar predilections about non-violence, stood by the people. We have to stand by the people....  
(Interruptions) Sir, I want to say this to you. I do not know why the Home Minister went completely out of his way to tarnish the factual, ob-

[Shri H. N. Mukerjee]

jective nature of his report, which we all wanted, tarnish it by all kinds of implications and insinuations which we throw back at them, with compound interest if he wishes to have it. We behave on the basis of the principles of probity which we consider to be right. We are not going to be deflected from the path which we consider to be in the interests of the people merely because people in authority make this kind of statement which they have made now.

**Mr. Deputy-Speaker:** With great respect I have to say that such statements will not help. Now Shri D. D. Puri.

श्री रामेश्वरानन्द : उपाध्यक्ष महोदय, मुझे घ्राप एक बार सुन लीजिये । यह घटना

**Mr. Deputy-Speaker:** Please sit down. I have called Shri Puri.

श्री जगदेव सिंह सिद्धान्ती : मैं बोल कर जाऊंगा, यह मेरे इलाके का मामला है ।

**Mr. Deputy-Speaker:** Order, order. Please sit down.

**Shri D. D. Puri (Kaithal):** Mr. Deputy-Speaker, Sir, I deeply regret that the Opposition benches should have chosen this of all the opportunities to take political advantage of a very solemn occasion. (Interruption). Our heads bend down in shame when we see that our own countrymen, people belonging to the Punjab, can commit such dastardly crimes in broad daylight. We condemn this without any reservations at all. I take this opportunity of taking the time of the House to ask only a limited question. In view of the fact that this shameful dastardly crime has been committed in broad daylight, are Government not of opinion that the arrest of only six or eight people is a grossly inadequate step to meet the situation?

**Shri Nanda:** Hundreds have been arrested in that connection.

**Shri D. D. Puri:** Have Government considered the possibility of imposing punitive tax and collective fines in Panipat and other places in the Punjab. . . . . (Interruption).

**Mr. Deputy-Speaker:** Swami Rameshwaranand.

**Shri Kapur Singh:** Mr. Deputy-Speaker, do you realise that we are the people who are primarily concerned with it and you are distributing your favours in a manner which would do, perhaps, more than justice to the members of your own party?

**Mr. Deputy-Speaker:** I must be fair to all the parties. Your leader has spoken.

**Shri Kapur Singh:** He may be the leader of my party. . . . (Interruption).

**Shri Ranga:** I have not spoken for the Punjab. . . . . (Interruption).

**Mr. Deputy-Speaker:** We cannot go on like this. If there is one from every party, I can understand. . . . . (Interruption).

**Shri Ranga:** Why is it that other Congressmen have been allowed to speak when he spoke for the whole of the Congress Party?

**Shri Kapur Singh:** Shri Nanda has spoken; then why did you call two Congressmen from the Punjab? . . . . . (Interruption).

श्री जगदेव सिंह सिद्धान्ती: मुझे भी बोलने दीजिये । मेरे इलाके का मामला है ।

श्री बिभूति मिश्र : हमारी तादाद 314 है उनकी तादाद 114 है, हम को ज्यादा समय मिलना चाहिये ।

श्री मधु लियये : उनको घ्राप क्यों इजाजत दे रहे हैं ।

श्री रामेश्वरानन्द : उपाध्यक्ष महोदय, मैं भगवान् को साक्षी करके कहता हूँ इस सब

में कि मैं कोई पार्टी पर दोष लगाने वाली बात नहीं कहूंगा। मेरा हृदय रोता है, मैं लज्जित हूँ कि मेरे चुनाव क्षेत्र में यह दुःखद घटना घटी है। लेकिन जैसा हुआ है जैसा मैंने जाकर अपनी घाँखों से देखा है, मैं ठीक बारह बजे गया हूँ और रात्रि तक था... (व्यवधान)।

श्री मधु सिमये : उनके चुनाव क्षेत्र की बात है, भाप को सुनना चाहिये।

श्री रामेश्वरानन्द : मैं हाथ जोड़ता हूँ, भाप मेरी बात सुन लें, उसके बाद चाहे भाप मुझे फाँसी पर चढ़ा दें।

मैं कहना चाहता हूँ कि यह घटना किस तरह से घटी है। 14 तारीख को स्कूल और कालेज के लड़कों ने और नगर के लोगों ने हड़ताल की। नगर में एक जलूस निकला। उसमें पुलिस साथ साथ थी। सारे नगर में फिरा, कोई दुर्घटना नहीं हुई। 15 तारीख को दिन के लगभग 2 बजे जब जलूस निकला जा रहा था तब, गुड़ मण्डी पानीपत में, जलूस जाते जाते गुड़ मण्डी से बाजार में जाने लगा, तब पुलिस के कुछ जवानों ने, एक दारोगा था उसने और ए० डी० एम० ने उसको बाजार में घुसने से रोक दिया। उधर से प्रदर्शनकारी बाजार में जाना चाहते थे। लेकिन वह जाने नहीं देते। इसी पर वहाँ जो दारोगा थे श्री मल्लिक, उन्होंने गोली चलाई। न श्रु गैस छोड़ी, न लाठी चार्ज किया, न हवा में फायरिंग की। कुछ नहीं। एक विद्यार्थी, जिसका पड़ोस भी कभी जनसंघ में नहीं रहा था, मुझे पता है उनके सारे परिवार का, वह लोकल वैश्य हैं और कांग्रेस के साथ चलते रहे हैं, उनका एक विद्यार्थी जो बी० ए० में पढ़ता था, उनकी दूकान इस घटना स्थल से लगभग 60 गज के फासले पर है, वहाँ पर दशक के रूप में था। जब जलूस वहाँ गया तब उसे रोका गया वह विद्यार्थी एक दूकान में भाड़ लगाये खड़ा था जिस समय दारोगा ने उस पर तीन गोलियाँ चलाई, धकेले पर, और जब तक वह विद्यार्थी जमीन पर नहीं गिर गया तब

तक उसकी पिस्तौल ध्यान में नहीं रखी। इस पर जलूस निकालने वालों ने जलूस को शान्त कर दिया और कहा कि भागे नहीं बढ़ेगा जलूस, इसलिये कि भागे और भी दुःखद घटना थी। उपाध्यक्ष महोदय, मैं सब कहता हूँ जो मैंने भ्रमते कानों से जाकर सुना है।... (व्यवधान)।

उपाध्यक्ष महोदय : घाबरें, घाबरें।

श्री रामेश्वरानन्द : वहाँ पर इस घटना स्थल से ठीक तीसरी दूकान की छत पर कुछ लोग जमा हो रहे थे। उनके पास बन्दूक और लाठी थीं और भ्रच्छा हुआ कि जलूस भागे नहीं गया। वहाँ से उसके परिवार के लोग और अन्य कुछ लोग उस लड़के को उठा कर जी० टी० रोड पर एक हमारा भ्रस्पताल है उसमें ले भाये। प्रब उस लड़के के मरने पर नगर के सब लोग उमड़ पड़े भ्रस्पताल में। भ्रस्पताल वालों ने कुछ लोगों को तो भ्रन्दर बुला लिया और काफी लोग उस जी० टी० रोड पर खड़े रहे। जहाँ यह भ्रस्पताल है उससे कोई 60 गज के फासले पर टक्कर साहब की दुकान है साइकिलों की। टक्कर साहब की दुकान पर वहाँ कुछ लोगों ने जाकर निवेदन किया...

उपाध्यक्ष महोदय : स्वामी जी प्रब भाप श्रम कीजिये।

श्री रामेश्वरानन्द : मैं बिल्कुल समाप्त कर रहा हूँ। उन को जाकर निवेदन किया कि टक्कर साहब भाप ने कल भी दुकान बन्द नहीं की थी और आज भी बन्द नहीं कर रहे हैं (व्यवधान) आज तो वह बी० ए० में पढ़ने वाला लड़का मर गया है कृपा करके आज तो दुकान बन्द कर दो तो वहाँ पर क्रान्ति कुमार ने कहा कि अभी एक ही मरा है अगर 7-8 मरते तब कोई बात बनती (व्यवधान)।

श्री बी० चं० शर्मा : उसने यह नहीं कहा... (व्यवधान)।

**श्री रामेश्वरानन्द :** प्रापस में जब उन्होंने कहा तो जलूस वालों ने यह समझा कि यह गोलियां उन्होंने चलवायी हैं... (व्यवधान) उनको यह बहाना हो गया कि शायद यह गोली चलाने वाले हैं और इसलिए वह गोली आज उन्होंने चलवायी है।

**Mr. Deputy-Speaker:** I appealed to the Members not to add anything to aggravate the situation. These speeches are not called for. These things are not going to help the situation.... (Interruptions). Order, order.

**श्री रामेश्वरानन्द :** प्राप मेरी बात सुन लीजिये।

एक माननीय सदस्य : उपाध्यक्ष महोदय, प्राप इस तरह से कहानियां यहां पर मत सुनें।

**श्री रामेश्वरानन्द :** प्रापस में इस पर कहा सुनी हुई गाली गलौज हुई, दोनों तरफ छे ईंट पत्थर फेंके जाने लगे...

**Mr. Deputy-Speaker:** Please sit down.

**श्री रामेश्वरानन्द :** मैं एक मिनट से ध्यादा नहीं लूंगा। यह तीनों व्यक्ति दुकान के भन्दर चले गये और उन्होंने भन्दर की कुंडी लगा ली... (व्यवधान) भीड़ में से कुछ लोगों ने दुकान में भ्राग लगा दी। पुलिस कई घंटे यहां धाई नहीं और यह दुकान जलती रही...

एक माननीय सदस्य : गलत बयानी की जा रही है।

**श्री रामेश्वरानन्द :** परन्तु उसके ऊपर चौबारा या बहुत से लोगों का ध्याल था कि वे ऊपर चले जायेंगे किन्तु जीना न होने से ऊपर नहीं जा सके और दूसरे वह जो साइकिल का सामान है वह भाग को बड़ी जल्दी पकड़ता है इसलिए निकलने का जो रास्ता था उससे भी नहीं निकल सके और उनका भन्दर दम घुट

गया। रात के 8-9 बजे तक लोगों को यह पता नहीं चला कि वह भन्दर हैं या बाहर हैं। बहर हाल जो यह दुखद वारूया पेश प्राया मुझे इसका बड़ा दुःख है। मैंने ए० डी० एम० से कहा और श्री रामकृष्ण से भी कहा कि मैं इस सारे मामले की न्यायिक जांच चाहता हूँ, पुलिस जांच में नहीं चाहता हूँ और न्यायिक जांच के उपरान्त जो भी अपराधी हो उसे फांसी पर लटका दिया जाय। यह मेरे क्षेत्र की घटना है और यह जो चार व्यक्तियों की मृत्यु हुई उसका मुझे बड़ा दुःख है।

**Mr. Deputy-Speaker:** I requested the Members, even before I allowed one or two Members, not to aggravate the situation. These speeches will not help the situation. I expected the Members to throw some oil on the troubled waters. But this is not the way in which we should go on. (Some hon. Members rose). No more speeches.

**Some hon. Members:** We want to have our say.... (Interruptions).

**Mr. Deputy-Speaker:** Order, order. All of you should sit down. Shri Kapur Singh.

**Shri Kapur Singh:** Mr. Deputy-Speaker, Sir.... (Interruptions).

**Shri Khadilkar (Khed):** On a point of order, Sir.

As you have just now ruled, I entirely agree with you that no type of partisan attitude should be exhibited here....

**Mr. Deputy-Speaker:** I have not called you.

**Shri Khadilkar:** On a point of order, Sir....

**Mr. Deputy-Speaker:** No point of order. He is a senior Member. How can he go on like that? Shri Kapur Singh.

**Shri Kapur Singh:** Mr. Deputy-Speaker, Sir.....(Interruptions).

**Shri K. N. Tiwary (Bagaha):** I move closure motion.

**Shri A. S. Saigal:** I move closure motion. You take the sense of the House.

**Mr. Deputy-Speaker:** How can you go on like that?

**Shri Sheo Narain (Bansi):** Closure has been moved.

श्री राम सेवक यादव : सदन के नेता और प्रधान मंत्री जी दोनों मौजूद हैं व स्थिति को सम्हालें करना वह बेकाबू हो सकती है । . . . . . (ब्यवधान)

**The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha):** I think you should allow some Members to put questions, but not to deliver speeches.

श्री जयू लिये : यह पहले क्यों नहीं कहा जाता ने ? पहले क्यों खामोश रहे ?

**Shri Kapur Singh:** I want to make a few observations.

**Shri Khadilkar:** No, no; only questions. (Interruptions).

**Shri Kapur Singh:** If you can control the House, I will finish my observations within a minute.

**Some hon. Members:** No, no.

**Shri Kapur Singh:** If the House does not wish to listen to me and you are incapable of controlling it, I have no option but to resume my seat.

**Shri Parashar (Shivpuri):** I rise on a point of order under rule 372. It says:

"A statement may be made by a Minister on a matter of public importance with the consent of the Speaker but no question shall

be asked at the time the statement is made."

Therefore, this should be closed. Closure has already been moved.

**Shri Sheo Narain:** Closure has been moved.

**Mr. Deputy-Speaker:** I am sorry. I have permitted some Members. I have called Shri Kapur Singh. He should finish in two minutes.

**Shri S. M. Banerjee:** Kindly read the rule.

**Shri Kapur Singh:** There are two hon. Members still standing on the other side.

श्री विभूति मिश्र : उपाध्यक्ष महोदय यह कहां का न्याय है कि उधर के लोगों की ही प्राप बुलाये जा रहे हैं ? चार घादमी उधर से बोले हैं तो प्राप को हमारी पार्टी स्ट्रेंथ के अनुसार 12 घादमियों को उधर से बोलने का मौका देना चाहिए । हमारी पार्टी के मेम्बरों की तादाद बहुत अधिक है ?

**Mr. Deputy-Speaker:** When ever a statement is made by a Minister in response to a call attention notice, some questions are allowed. This was a statement by the Minister. I have allowed some questions. Now I have called Shri Kapur Singh.

**Some hon. Members:** No, no. You should not allow it.

**Mr. Deputy-Speaker:** I have allowed two or three Members. I have called Shri Kapur Singh. Let us go on. (Interruptions).

**Shri Parashar:** In that case, I would like to know whether you have suspended rule 372.

श्री राम सेवक यादव : अगर इस तरीके से बहुमत के बल पर हमें अपनी बात कहने से बाधित किया जायगा तो प्रागे यहाँ पर कार्य करना मुश्किल ही जायगा ।

**Shri Kapur Singh:** Unless you control the House, how can we go on? Unless the House is controlled, I will not speak.

**Mr. Deputy-Speaker:** In spite of my appeal, voices are raised against what I have suggested. Please be calm. (Interruptions).

**श्री बागड़ी (हिंसार) :** भ्राप भगर इस सदन को चला नहीं सकते तो बेशक बन्द कर दें लेकिन यह तरीका तो नहीं है . . . .

**Mr. Deputy-Speaker:** I have not called you. Please sit down.

**श्री बागड़ी :** उन का बालने के लिए बुला रहे हैं और हमें बोलने नहीं दे रहे हैं यह बेइसाफी की जा रही है ।

**उपाध्यक्ष महोदय :** बागड़ी जी बैठ जाय ।

**श्री किशन पटनायक (सम्बलपुर) :** हमें बठने से पहले उधर उन को भी तो बैठालिये जो कई, कई खड़े हो रहे हैं ।

**Mr. Deputy-Speaker:** Order, order. Please sit down.

**Shri Kapur Singh:** Mr. Deputy-Speaker, though I am not altogether happy at the tone and tenor which the hon. Minister of Home Affairs has, perhaps, inadvertently, introduced into some portions of his speech, I must say that every Member, every right-thinking Member on this side of the House, not only shares in the agony which is the Home Minister's at this time, but also shares the general sentiments he has expressed with regard to the implications of the tragedy. But patriotism is not the monopoly of one party, not even of the ruling party. We on this side. . . .

**An hon. Member:** What is the question?

**Shri Kapur Singh:** We on this side also wish the country well. What has

happened does not put at stake any question of Hindi vs. Punjabi or Punjabi-speaking region vs. Harijans region or Hindu-Sikh relations. But what is at stake is the entire foundation of free India that we have built up ever since 1947.

**Shri K. N. Pande (Hata):** Is this a question?

**Shri Kapur Singh:** I am not putting a question. Please ask the hon. Member to sit down.

**Shri K. N. Pande:** Is the hon. Member putting a question or making a speech?

**Shri Kapur Singh:** Let my hon. friend sit down. I am not yielding.

What is at stake is the entire foundation and the structure which has been built in this country after 1947; and what is at stake is the integrity, if not the future of those who have presided for fourteen or eighteen years of the era since Independence.

It is with this objective in view that I wish to promote the same interests and the same ends which the hon. Home Minister has at heart, and I wish to make the observation that he ought to know, and I am sure he knows, for, it is his business to know, that there are one or two impressions which exist abroad; there are two impressions in particular. One of them is that the focus of triggerment of this trouble does not exist in the towns where the trouble has developed, and the second impression is that there have existed, ever since the trouble started in the Punjab and a few days before that, some kind of instructions that the police and the executive authorities should not use necessary force to quell the riots and to control the situation properly.

**Shri Khadilkar:** Question.

**Shri Kapur Singh:** I request the hon. Home Minister to do his utmost to see that these two impressions are dispelled in the minds of the public.

**Shri Khadilkar:** I want to ask one question.

**Mr. Deputy-Speaker:** I am very sorry that I cannot allow any more questions now.

**Shri Khadilkar:** The hon. Member Shri Kapur Singh has made a very serious allegations, and, therefore, I want to ask one question.

Some hon. Members rose—

**Shri Hem Barua:** May I put one question?

**Shri Hari Vishnu Kamath:** Let Shri Hem Barua have his say for one or two minutes.

**Shri Khadilkar:** I want to ask one questions. Shri Kapur Singh has said that the law and order forces are not being used. That is a very serious allegation. Kindly bear with me for a minute. What I say is that after listening to....

**Mr. Deputy-Speaker:** I think the Prime Minister wants to say something....

**Shri Khadilkar:** I shall finish in a minute....

**Shri M. E. Krishna (Peddapalli):** Let us hear the Prime Minister now.

**Mr. Deputy-Speaker:** Already, we have spent forty minutes over this. Can we go on like this?

**श्री राम सेवक यादव :** प्राप ने सब दलों को मौका दिया है। प्राप हमारे दल को भी भवसर दें।

**श्री बागड़ी :** हमारी पार्टी की तरफ से किसी भी सदस्य को मौका नहीं दिया गया है।

**Mr. Deputy-Speaker:** Can we go on like this? I would call only one or two more hon. Members and not more than that.

**श्री राम सेवक यादव :** प्राप ने सभी दलों को मौका दिया है लेकिन प्राप हम को मौका न दे कर प्रधान मंत्री को बुलाना चाहते हैं, यह प्रनुचित है।

**श्री बागड़ी :** उपाध्यक्ष महोदय, संयुक्त समाजवादी दल की तरफ से किसी सदस्य को नहीं बुलाया गया है। हमारी ओर से डाक्टर लोहिया को बुलाया जाये।

**उपाध्यक्ष महोदय :** श्री बागड़ी।

**श्री बागड़ी :** डा० लोहिया खड़े हैं।

**श्री रामसेवक यादव :** हमारी तरफ से डा० लोहिया बोलेंगे।

**उपाध्यक्ष महोदय :** मैं ने श्री बागड़ी को बुलाया है। श्री हेम बरुआ।

**श्री बिभूति मिश्र :** उपाध्यक्ष महोदय, प्राप ने उधर से पांच सदस्यों को बुलाया है। इस लिये प्राप हमारी तरफ से पन्द्रह सदस्यों को भवसर दीजिए, क्योंकि इस सदन में हमारी संख्या तीन-चौथाई है।

**श्री राम सेवक यादव :** ये गोली भी चलायेंगे और यहां बोलेंगे भी।

**श्री बिभूति मिश्र :** इन लोगों ने गांधीजी को समाप्त किया। अब ये कांग्रेसी कार्यकर्ताओं को मार रहे हैं।

**Shri S. M. Banerjee:** Can you not name the hon. Member?

**Shri Hem Barua:** I extend my sense sense of sorrow and shame and at the same time associate myself with the sentiments universally expressed, particularly by the hon. Home Minister, over the death of those persons in tragic circumstances. This is a very sad thing to note that violence is growing in dimension in this country and everyone of us has a responsibility, as the hon. Home Minister has said. As a matter of fact, I do not find anything that can be described as a homily in his statement. What

[Shri Hem Barua]

ever that might be, we are concerned with one basic fact that Indian unity must be preserved. India must live. If India dies, who lives?

We are for communal amity and national unity and democracy in this country, and in that light I would say that I welcome the sentiments expressed by the Home Minister in his statement that he is going to take stern steps against these fissiparous tendencies. I only want that he must be very strong, and take strong measures to see that all these fissiparous tendencies are nipped in the bud, so that India may live.

In that connection, if I may be permitted to offer an advice, I would go this far to tell the hon. Home Minister and the hon. Prime Minister also that if necessary the Government of India should take direct responsibility for the State of Punjab so as to bring peace to that part of the country.

**श्री रामसेवक यादव :** उपाध्यक्ष महोदय, हमारे दल की तरफ से किस को मौका मिलेगा ?

**Mr. Deputy-Speaker:** I called Mr. Bagri. He did not speak. If you want, I will give you two minutes. I am sorry, Dr. Lohia. Mr. Bagri.

**श्री जगदेव सिंह सिद्धान्ती :** दो मिनट मुझे भी दिये जाय ।

**श्री रामसेवक यादव :** उपाध्यक्ष महोदय, हमारे दल से एक सदस्य बोलेगा । कौन बोलेगा, यह हम देखेंगे । आप इस बारे में जबरदस्ती क्यों कर रहे हैं ?

**Mr. Deputy-Speaker:** I am calling Mr. Bagri.

**श्री रामसेवक यादव :** आप का तरीका बहुत गलत है । हमारी तरफ से एक सदस्य ने बोलना है—कोई भी बोल सकता है ।

**श्री मधु लिमये :** भ्रगर डा० लाहिया बोलें, तो आप का क्या नुकसान है ?

**Mr. Deputy-Speaker:** Yes, Dr. Lohia.

**डा० राम मनोहर लोहिया :** (फर्रुखाबाद) उपाध्यक्ष महोदय, सब से पहले मैं एक दुःख, और महान् दुःख-की तरफ ध्यान दिलाता हूँ— कि क्रान्ति के लड़के जिन्दा जलाए जा रहे हैं क्योंकि वह खाली नाम से “क्रान्तिकुमार” नहीं थे, बल्कि भ्रंशजों से लड़ते हुए उन्हें भ्राजीवन कारावास मिला था और मुझे यह भी बताया गया है कि एक दफा उन को फांसी की सजा भी दी गयी थी । जिस ने यह राज्य बनाया वह भ्राज जिन्दा जलाया जा रहा है, लेकिन उस जमाने में जो भ्रंशजी राज का समर्थन कर रहे थे, वे भ्राज सरकार चलाने में शिरकत कर रहे हैं । भ्रंशरह बरस के क्रम में यह नतीजा निकल पाया है ।

लेकिन इस के साथ साथ यह भी जरूरी है कि आप चार पक्षों की तरफ ध्यान दें । यहां पर सिर्फ दो पक्षों की तरफ ध्यान दिया जा रहा है । एक पक्ष मैं ने बताया है ।

दूसरा पक्ष हमारी संस्कृति का है । पिछली कुछ सदियों से हमारी संस्कृति ऐसी हो गई है कि जो घटना पानीपत में हुई, वैसे ही घटना कृष्णनगर में दस पन्द्रह दिन पहले हुई थी, जब कि दस बारह पन्द्रह बरस के बच्चों ने एक पुलिस दारोगा का कपाल ईंट से कूट कूट कर तोड़ दिया था । और आप वहीं पर न रुक जाइये । उस से पहले ऐसी ही घटना तामिलनाडु में हुई थी, जब कि लोग अपने आप जिन्दा नहीं जले थे, बल्कि उन्होंने ने दूसरों को, पुलिस वालों को, मारा था, जिन्दा जलाया था ।

कहीं ऐसी कोई चीज हमारी संस्कृति में आ गई है, जिस से अपने से कमजोर भ्रादमी पर हाथ उठता है चाहे वह पुलिस वाला हो, नागरिक हों मंत्री हो या मेरे जैसा भ्रादमी ही । अपने से मजबूत भ्रादमी पर हाथ उठाते हुए हम को डर लगता है । हम, क्रूर नृशंस और घाती हों गए हैं और हम राज्य को चलाना नहीं जानते हैं । इस लिए इस संस्कृति के बारे में व्यापक ढंग से सोचना चाहिए और

कोई नतीजा निकालना चाहिए कि क्या घटनाक्रम श्रीर संस्कृति में कहीं कोई खराबी है, जिस से . . . .

**उपाध्यक्ष महोदय :** भ्रम माननीय सदस्य खत्म करें ।

**डा० राम मनोहर लोहिया :** प्राप मुझ इस समस्या को घन्ठी तरह से व्यापक परिस्थिति में रखने दीजिए ।

तीसरी बात विरोधी दलों के सम्बन्ध में है । इस में कोई शक नहीं है कि पुलिस के या इन मंत्रियों के भ्रत्याचार के कारण भ्रमली चीज सामने नहीं आ पाती है । श्रीर भ्रत्याचार श्रीर दमन इनके घनगिनत हैं । भ्रगर सिर्फ उस पर मुझ को अपनी बहस चलानी होती, तो मैं कहता कि एक सैकंड में इन लोगों को खत्म करो । लेकिन उसके सबब से हमारा कोई प्रीचित्य नहीं हो जाता कि हम ऐसे काम करें या करवायें । मुझे नहीं मालूम कि यह जो घटना पानीपत में हुई, उसके पीछे किसी दल का हाथ था या नहीं था । शायद था । शायद कृष्णनगर में भी था । शायद तामिलनाड में भी था । लेकिन इन सब चीजों को ये विरोधी दल कब दूर करने की कोशिश करेंगे ? खाली यहां पर लेबचर दे देने से श्रीर कह देने से कि ये घटनायें बड़ी दुखद हैं कुछ नहीं होगा । सबको पर निकल कर हम लोगों को इन घटनाओं को रोकना पड़ेगा । यह तीसरी चीज है ।

चौथी चीज यह है कि सरकार अपने दामन को देखे । सरकार के दामन पर खून के छींटे पड़े हुए हैं । जो नन्दा जी ने आज यहां कहा वैसी बात नहीं है । खाली ला एंड घ्रांडर का, भ्रमन चीन का ब्रेकडाउन नहीं है । मैं आपके उन शब्दों को दांहराये देता हूं । उन्होंने ब्रेकडाउन शान्ति का, ये शब्द प्रयोग किये हैं ।

अपने बयान में ब्रेकडाउन प्राफ सोशल एंड इकोनोमिक लाइफ कहा है, पता नहीं उन्होंने पोलिटिकल भी कहा है या नहीं । मैं चाहता हूं कि वह बतायें कि क्या उन्होंने यही कहा है कि ब्रेकडाउन प्राफ सोशल एंड इकोनोमिक लाइफ । पहले वह यह बता दें, फिर मैं भागे चलूंगा । लेकिन वह चुप हैं ।

ब्रेकडाउन प्राफ सोशल एंड इकोनोमिक लाइफ की बात मैं कहना चाहता हूं । सामाजिक प्राथिक, सांस्कृतिक जिन्दगी भारत की भ्रष्ट श्रीर नष्ट हो चुकी है । भ्रगर उस पर भी स्वगन प्रस्ताव नहीं आता है तो किस बात पर आएगा ? इसलिए प्राप मेहरबानी करके इस स्वगन प्रस्ताव को स्वीकार करें जो बागड़ी जी ने दिया है श्रीर इसके ऊपर खुल कर बहस होनी चाहिये । उस बहस में हमारे भी दोष सामने आयें, श्रीर आपके भी आयें, भारतीय संस्कृति के दोष भी आयें ताकि किसी नतीजे पर पहुंचा जा सके । वर्ना क्या होगा ? आरोप प्रत्यारोप मजे में सब लगाते रहेंगे, प्राप हंसते रहेंगे, हम हंसते रहेंगे श्रीर सारा मुल्क जनता रहेगा श्रीर नन्दा जी श्रीर प्रधान मंत्री इस देश को बचायेंगे ? क्रान्ति के लोगों को तो जिन्दा जलाया जा रहा है श्रीर ये सरकारी लोग सरकार की गद्दी पर जा कर बैठे हैं ।

**श्री जगदेव सिंह सिद्धाग्नी :** दो मिनट में मैं खत्म कर दूंगा । मुझे भी अपनी बात कह लेने दीजिये । यह मेरे इनाके की बात है । मैं कहना चाहता हूं कि पंजाबी सूबे श्रीर हरियाणों का यह सवाल नहीं है । सरकार को चाहिये कि कठोर दण्ड यह हाथ में ले । उठ करके ऐसा कह देने से काम नहीं चलेगा । जो ऐसे तत्व हैं उनको प्राप सकती से दबाओ । यह पंजाबी सूबे या हरियाणों का सवाल नहीं है ।

**The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi):** Sir, I fully support what has been said, and I would like first of all to express my deep sorrow at these occurrences and also pay homage to these three martyrs.

**श्री राजसेवक यादव :** लुधियाना में एक भादमी जला दिया गया है। उसको भी शामिल कर लें।

**Shrimati Indira Gandhi:** . . . who have died in a cause which is dear to the whole country and who have followed in the footsteps of our greatest leader, Mahatma Gandhi; this is a cause which, as the hon. Members have pointed out, is also, essential to the survival of our nation, of our democracy and our secular setup. I am glad to know that most hon. Members stressed the need for controlling the situation. We ourselves feel that way. I am sorry if we have not dealt with the situation as strongly in the beginning as we should have. This is perhaps—I must point out as Shri Khadilkar or somebody else said the other day there is so much talk of police excesses that this has a hampering or hindering effect on the police themselves. Therefore, special instructions have to be given where they must deal adequately with any situation.

**डा० राम मनोहर लोहिया :** श्री गोली चलाने में ?

**Shrimati Indira Gandhi:** I was sorry to hear what Shri Swamiji said here, because I myself sent some people down to Panipat this morning and my report is that the words supposed to have been said by Kranti Kumar were not said by him.

**डा० राम मनोहर लोहिया :** श्री गोली चलाने का इरादा है क्या ?

**Shrimati Indira Gandhi:** I have only supported the words said by the hon. Members of the Opposition. I

want to say just a word about Kranti Kumar. He as well as the others, were good Congress workers. Dewan Chand Kakkar was the secretary of the state congress committee; Sant Ram Lamba was an important congress worker of the area. Kranti Kumar was very close to most Congress workers of Delhi. And indeed all people associated with the Independence movement. Immediately after the non-co-operation movement, he left college and joined the National College founded by Lala Lajpat Rai, along with Bhagat Singh and others. He went to jail several times spending nine years in prison. He was Secretary of the Committee of Defence for Bhagat Singh in the Lahore Conspiracy case. Actually his real name was Hans Raj, but Bhagat Singh gave him the name of Kranti Kumar to reflect his assessment of Hans Raj's character. I thought the House should know this.

I had wanted to say some other things, but most of those points, especially the abhorrence of violence, the need for all of us to try and stop this trend, have already been expressed by hon. Members of the Opposition, and I can only support them there.

I was sorry to hear some Members suggest or rather allege that in some way Government was responsible for these happenings. This is not at all true. As I said, you can say that perhaps action was not adequate at a given moment. The situation now is under control. It is true and I have to say with sorrow that violence has grown in this country. It has not grown just lately; it has been growing gradually. It is naturally the prime responsibility of the Government to arrest this growth. But I must appeal to hon. Members of the Opposition that this is a matter which has to be taken up with all parties.

**श्री किशन पटनायक :** देश चलाना सीखो।

**Shrimati Indira Gandhi:** We have seen even before Independence; we have seen after Independence, how the spreading of a particular ideology, of an idea, does lead to certain situations. Such situations do not suddenly rise up or suddenly happen. The poisonous seed is sown little by little and it is this that we have to fight. There may be a violent deed here and there. I do not condone it in anyway. The deliberate sowing of seeds of discussion, the deliberate sowing of ideas which create fissiparous tendencies and which create and encourage violent action, these, I believe, should not be condoned by anyone either is this House or outside. This is what I wanted to say here.

**डा० राम मनोहर लोहिया :** विचार नहीं रहता तब जिन्दा जलाये जाते हैं।

**Mr. Deputy-Speaker:** Order, order.

**Shrimati Indira Gandhi:** The Government is fully aware of the situation and we will take every possible measure to deal with it with all the strength at our command.

**Mr. Deputy-Speaker:** All right. We will take up the next item of business.

**श्री बागड़ी :** जब लोग जलाये गये उस वक्त पुलिस कहाँ थी ?

**डा० राम मनोहर लोहिया :** यहाँ पर मामला खत्म हो गया ? प्रस्ताव का क्या हुआ जनाब ?

**श्री बागड़ी:** सरकारी पक्ष और विरोधी पक्ष दोनों ने कहा है कि सरकार अपनी जिम्मेवारी निभाने में फेल हुई है। इसलिए मैं निवेदन करता हूँ कि मेरे काम रोकने प्रस्ताव को मंजूर किया जाए।

**उपाध्यक्ष महोदय :** मैं उसको एडमिट नहीं करता हूँ।

**श्री बागड़ी :** घापको करना चाहिये। सभी ने माना है कि सरकार फेल हुई है। घापको उसको एडमिट करना चाहिये।

**Mr. Deputy-Speaker:** Order, order. Please sit down. It has been disallowed; the Adjournment Motion has been disallowed.

17.49 hrs.

#### DEMANDS\* FOR GRANTS ON ACCOUNT, 1966-67

**The Minister of Finance (Shri Sachindra Chaudhuri):** I beg to move:

"That the respective sums not exceeding the amounts shown in the third column of the order paper, be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1967, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 146."

**Mr. Deputy-Speaker:** Motion moved:

"That the respective sums not exceeding the amounts shown in the third column of the order paper, be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1967, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 146."

**Shri Hari Vishnu Kamath (Hoshangabad) rose—**

**Mr. Deputy-Speaker:** Normally, there would not be any speeches at this stage.

**Shri Hari Vishnu Kamath:** That is no argument and that is no reason why I should not rise to make some observations. I would, Sir, invite your attention to rule 214.

\*Moved with the recommendation of the President.